

FORM G
INVITATION FOR EXPRESSION OF INTEREST
KIRAN UDYOG PVT LTD

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	KIRAN UDYOG PVT LTD PAN: AABCK4100H CIN: U51399DL2000PTC103175
2	Address of the registered office	27 B/7 NEW ROHTAK ROAD , NEW DELHI 110005
3	URL of website	No website available of the Corporate Debtor
4	Details of place where majority of fixed assets are located	Land and Building Assets sold in 2022, as per Data available / 2 Movable Cars are available (Honda City and i10 Hyundai) and some machinery is being located by the RP in Rudarpur
5	Installed capacity of main products/ services	Not a Going concern since 2021/ 2022
6	Quantity and value of main products/ services sold in last financial year	Not a Going concern since 2021/ 2022
7	Number of employees/ workmen	Nil as on CIRP Commencement Date
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Kindly note that the last Financials available with the RP are of 31 March 2020 and the same can be sought from the RP at cirpkiranudyog@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: <i>(As there is no Website of the Corporate Debtor, the detailed Eligibility Criteria has been mentioned in this Form G itself)</i>	Minimum conditions for Resolution applicants to approach the Resolution Professional of the Company with Resolution plans are mentioned below. Following Resolution Applicants (Singly, Jointly or in Consortium) shall be eligible to express interest for submitting Resolution Plan: - 1. Private/ Public Ltd. company, LLP, Body Corporate, PSUs, Individual Investor, whether incorporated in India or outside India – Minimum Net Worth criteria of INR 1 Crore , as on 31st December 2023 2. Consortium Investors are allowed and for calculating Net worth, a weighted average approach will be used for a Consortium of Investors to arrive at weighted net worth. The above will be based on Net Worth Certificate
10	Last date for receipt of expression of interest	13 February 2024
11	Date of issue of provisional list of Prospective Resolution Applicants	23 February 2024
12	Last date for submission of objections to provisional list	28 February 2024
13	Date of issue of final list of Prospective Resolution Applicants	10 March 2024
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	15 March 2024
15	Last date for submission of resolution plans	18 April 2024
16	Process email id to submit EOI	cirpkiranudyog@gmail.com

Date and Place: 27 January 2024 at New Delhi



Sd/-

POOJA BAHRY

Resolution Professional of Kiran Udyog Pvt Ltd

IP Registration no.: IBBI/IPA-003/IP-N00007/2016-2017/10063;

AFA No AA3/10063/02/271124/301037 Valid till 27/11/2024

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